

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 112
CA (CAA) No. 18/CB/2023

Proceedings under Section 230-232 Companies Act
IN THE MATTER OF:

Shamrock Ventures Pvt. Ltd.
AND
Shamrock Overseas Ltd..

.....Applicant

Order delivered on 12/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Ms. Gurpreet Chawla, Adv.

For the Respondent

:

ORDER

1. Ld. counsel Ms. Gurpreet Kaur Chawla appears for the petitioner.
2. List the matter on 30.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)